

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**PRINCIPAL BENCH**

**2<sup>nd</sup>FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 17.01.2023**

**COURT OF REGISTRAR**

**CASES SHALL BE HEARD ONLY IN PHYSICAL MODE**

**11:30 A.M.**

**For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
<b>1.</b>	I.A. No. 197 of 2023 in Contempt Case (AT) No. ___ of 2023 in Comp. App. (AT) (Ins) No. 1172 & 1173 of 2022	Real Estate Regulatory Authority, Madhya Pradesh Vs. Anil Goel	Arun Pal
<b>2.</b>	I.A. No. 199 of 2023 in I.A. No. ____ of 2023 in Comp. App. (AT) No. 144 of 2022	Asset Reconstruction Company (India) Ltd. (ARCIL) Vs. Jyoti Overseas Ltd. & Anr.	Abhishek Naik

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**By order**  
**-sd/-**  
**Assistant Registrar**